

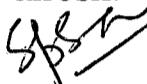
O.A. No. 172 of 2008

21.12.2010

The applicant is present in person. Sri Ganga Singh and Sri Praveen Kumar, learned counsel for respondents are present.

**M.P. No. 2073/10:** Heard. This is an application for withdrawal of O.A. for the reasons and circumstances disclosed in the enclosed affidavit, which stands uncontested. Learned counsel for other side has also no objection against this Application. M.P. is allowed.

Accordingly, the O.A. is dismissed as withdrawn with liberty to file afresh.

  
(S.P. Singh)  
Member-A

  
(Justice Alek K. Singh)  
Member-J

Girish/-

~~copy to lawyer~~  
date 21-12-2010  
Debkgul  
24-1-2011